

DIVISION BENCH  
COURT - II

S-12

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/72(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>KASTURI PROMOTER PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES KOLKATA</b>
UNDER SECTION	<b>SEC 252 (3)</b>

**Appearance (via video conferencing/physically)**

Ms. Rupa Gupta, PCS ] For the Petitioner

**ORDER**

1. Learned Counsel for the Petitioner present. None appears for the Respondent.
2. Registry is directed to issue notice to the Registrar of Companies, West Bengal by way of speed post and e-mail and place the tracking information on record, directing them to file its report.
3. List the matter for consideration on **25.06.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**